

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBAER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan & 2 others
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors
UNDER SECTION : 241/242**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Dr. K. SRavaichendrapcs
D. Jayalukh Adv.

Petitioners

[Signature]

2. Sandeep Kumar.
For Ciba Vishnu

[Signature]

[Signature]

ORDER

PCS appeared for the petitioner. Representing counsel for the respondent present and stated that the matter is pending before the NCLAT in relation to the orders passed by this Bench. Both the parties prayed for time for making submissions. At their request time is enlarged. Put up on 17.01.2018.

- s d -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

- s d -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)